

HIGH COURT OF CHHATTISGARH : BILASPUR

NOTIFICATION

No. 9410 /Rules/2017

Bilaspur dated 9-11-2017

In exercise of the powers conferred under Articles 225 and 227 of the Constitution of India, the High Court of Chhattisgarh is pleased to make the following further amendments in the High Court of Chhattisgarh Rules, 2007, which shall come into force from immediate effect :—

AMENDMENTS

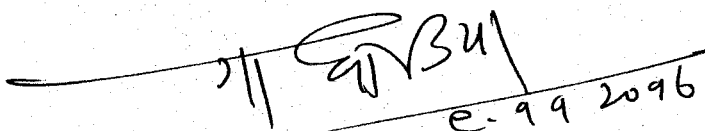
The High Court of Chhattisgarh Rules, 2007 by inserting Rule 200 A, 222 A and 223 A, after Rules 200, 222 and 223 respectively, as follows : -

200 A. A party to proceeding in the High Court shall be entitled to apply for and receive Hindi version of the operative portion of the judgments/orders or Hindi version of the full final judgment/order in the said proceeding.

222 A. The fees to be paid for supply of Hindi version of the operative portion or full final judgment/order shall be same as the fee for certified copies as may be prescribed from time to time under Rule 222.

223 A. On payment of fee at par with that payable under Rule 223(1), endeavour shall be made that the Hindi version applied for is issued within seven working days from the date of receipt of the application.

By order of Hon'ble the High Court


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(Gautam Chourdiya)
Registrar General

HIGH COURT OF CHHATTISGARH, BILASPUR

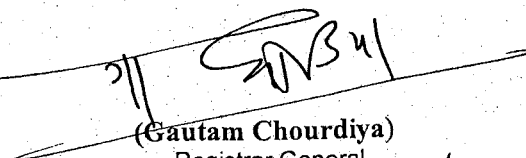
Endorsement

Endt No. 9411/Rules/2017

Bilaspur, dated 9-11-2017

Copy forwarded to :

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Mr. Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Mr. Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mr. Justice Sharad Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Mr. Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
14. Steno to Registrar (Vigilance/I.&E./Computerization) High Court of Chhattisgarh, Bilaspur, for information.
15. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
16. The District & Sessions Judge, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/Rajnandgaon/Dakshin Bastar at Dantewara//Janjgir-Champa/Dhamtari/ Mahasamund/ Kabirdham (Kawardha)/ Korba/ Uttar Bastar(Kanker)/Korea (Baikunthpur)/ Jashpur at Jashpurnagar/Balod/Bemetara/Kondagaon/Surajpur/ Sarguja at Ambikapur /Baloda-Bazar/ Mungeli for information.
17. The Principal Judge/Judge, Family Court Bemetara/Bilaspur/Korba/Raipur/Durg/Rajnandgaon/ Dhamtari/Mahasamund/Jashpur/Kanker/Bastar at Jagdalpur/ Janjgir-Champa/ Koriya(Manendragarh/ Raigarh/Surguja at Ambikapur/Kabirdham (Kawardha) for information.
18. Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
19. Joint Registrar (S&A Cell/Checker & DDO), High Court of Chhattisgarh, Bilaspur for information.
20. Additional Registrar (Judicial/D.E./E./Admn/Classification/Central Filing & Copying/Civil/R.G.), High Court of Chhattisgarh, Bilaspur for information.
21. Officer-on-Special Duty-cum-C.P.C. High Court of Chhattisgarh, Bilaspur for information.
22. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
23. Additional Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
24. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
25. Deputy Registrar-cum-P.P.S., High Court of Chhattisgarh, Bilaspur for information.
26. Deputy Registrar (A.R.(J)/Central Filing/Criminal/Civil/Accounts & Pay Bill/Dispatch/Vigilance and I&E/Works)
27. The Assistant Registrar (Confidential) High Court of Chhattisgarh, Bilaspur for information.
28. In-Charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload in the official web-site of this High Court.


(Gautam Chourdiya)
Registrar General

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